

future expansion of the college, is under active consideration and a decision is expected to be taken shortly.

**Production of Handloom Goods in Gujarat**

4871. Shri Narendra Singh Mahida: Will the Minister of Commerce be pleased to state

(a) the total amount of handloom products manufactured in Gujarat during 1966-67;

(b) the total consumption of yarn during the same period; and

(c) the total amount granted to Gujarat for the development of handloom industry in the State during the same period?

The Deputy Minister in the Ministry of Commerce (Shri Shafi Qureshi): (a) and (b). The information is being collected and will be laid on the Table of the House.

(c) Rs 4.40 lakhs.

**Red-oxide Factories**

4872. Shri Shankre: Will the Minister of Industrial Development and Company Affairs be pleased to state.

(a) the total State-wise number of red-oxide factories in India and their capacity;

(b) the quantity of red-oxide exported by those factories and the resultant earnings in foreign exchange;

(c) whether red-oxide factory at Corlim, Goa has started production and what has been the total production so far;

(d) whether the owner of that red-oxide factory has secured orders from foreign countries, including Japan for the supply of Indian made red-oxide and Qaker; and

(e) whether Government will provide the necessary facilities to the

owner for the expansion of the factory and consequent export of red-oxide?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) to (e). Information is being collected and will be laid on the Table of the House

**Industrial Estate in Goa**

4873. Shri Shankre: Will the Minister of Industrial Development and Company Affairs be pleased to state

(a) the number of Industrial Estates in Goa and the nature of factories thereunder;

(b) the total number of workers in those factories;

(c) whether some small scale industrialists from Goa have approached Government for grant of concession in electricity charges and making available of long term loans at lower rate of interest in view of special conditions prevailing in Goa; and

(d) if so, whether Government proposed to consider sympathetically those cases because very few Goans have ventured so far to start the industries owing to limited funds and lack of incentives?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) to (d). The information is being collected from the Administration of Goa, Daman and Diu and will be placed on the Table of the House.

**Export of Wigs to USA**

4874. Shri Narendra Singh Mahida: Will the Minister of Commerce be pleased to state:

(a) whether the State Trading Corporation has entered into a contract with an American firm for the supply of finished wigs